

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Ins.) No. 637 of 2020

IN THE MATTER OF:

Subbaiya Chithambaram

...Appellant.

Versus

IDBI Bank Ltd. & Anr.

...Respondents.

Present:

For Appellant: Mr. Revathy Raghavan, Advocate.

For Respondent: Mr. Sanjay Bhatt, Advocate for IRP.

ORDER
(Virtual Mode)

22.03.2021 It is stated that Judgment is still awaited at the Hon'ble Supreme Court of India.

As such, list the Appeal in Orders category on **22nd April, 2021.**

[Justice A.I.S. Cheema]
Member (Judicial)

[Mr. V.P. Singh]
Member (Technical)